## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 97(ND)/2014 CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN Hon'ble Member (J)

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2016

NAME OF THE COMPANY:

Sidharth Nath Singh & Anr

V/s.

M/s. WSP Consultants India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO	The second secon	DESIGNATION		REPRESENTATION	SIGNATURE	
	KRISHNENOU Abh.Shek k R.v Phabha	t, Ada }	For	Respondents	per	
4. 3. 1	Mr. VIJAY Mr. Rohw	KUMAR	Order	Petition	hat.	

Even on the second call, Counsel for the Petitioner has not appeared. This has necessitated deferment of the order. In the interest of justice, the hearing is deferred to 23.09.2016.

Ld. Counsel for the Respondents shall intimate to the Counsel for the Petitioner about the date fixed so that he may appear on the next date of hearing.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

4th August, 2016 (P.K. SUD)